

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38536/2024 BLAPL/158/2025	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /263 JMFC, JATNI(Khordha ) GR/0000715/2024
2	D-BLAPL/39189/2024 BLAPL/159/2025	RAJA @ RAJKUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /223 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002175/2024
3	D-BLAPL/38574/2024 BLAPL/160/2025	BIREN PAIKRAY @ BIREN PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000230/2023
4	D-BLAPL/37766/2024 BLAPL/161/2025	SATYANARAYAN MUKHARJEE@DUIAN VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	NALCO /202 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000067/2024
5	D-BLAPL/123/2025 BLAPL/162/2025	TRINATH NATH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /279 /2024 ADDL.SESIONS JUDGE,KAMAKHYAN. CT/0000177/2024
6	D-BLAPL/39423/2024 BLAPL/163/2025	BALIA @ BALARAM PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /486 /2024 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000012/2024
7	D-BLAPL/39457/2024 BLAPL/164/2025	JAGA @ SIDHARTHA BHOI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002018/2024
8	D-BLAPL/338/2025 BLAPL/165/2025	MANAS RANJAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /945 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001993/2024
9	D-BLAPL/39375/2024 BLAPL/166/2025	BHAGYADHAR NAYAK @ KALIA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NAYAPALLI P.S. /741 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000655/2024
10	D-BLAPL/361/2025 BLAPL/167/2025	SONU @ AYUSH TIWARI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /596 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002585/2024
11	D-BLAPL/38994/2024 BLAPL/168/2025	DINESH BISWAS @ DINESH KUMAR VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	UMERKOTE /82 /2021 ADJ,UMERKOTE(Nabarangapur ) TR/0000005/2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/246/2025 BLAPL/169/2025	RABI RAO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /408 /2019 C.J.M.,KHURDA(Khordha ) CT/0000193/2019
13	D-BLAPL/350/2025 BLAPL/170/2025	BIJAY KUMAR YADAV VS STATE OF ODISHA	KUMAR KASHYAP VS	SPL.TASK FORCE /36 /2021 A.D.J.,BALASORE(Baleshwar) Spl/0000305/2021
14	D-BLAPL/57/2025 BLAPL/171/2025	PRAMOD BEHERA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	TANGI (KHURDA) /511 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000392/2024
15	D-BLAPL/388/2025 BLAPL/172/2025	DEEPAK SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /1028 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002436/2024
16	D-BLAPL/39114/2024 BLAPL/173/2025	DUBAI MURMU VS STATE OF ODISHA	RAJJEET ROY VS	// J.M.F.C.(II),BHUBANESWAR(Khordha ) 2(A)CC/0000204/2024
17	D-BLAPL/38890/2024 BLAPL/174/2025	DILLIP KUMAR DURIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TIKIRI /121 /2023 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000075/2024
18	D-BLAPL/38942/2024 BLAPL/175/2025	CHAITANYA MAHALA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	BOLANGIR TOWN /385 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000048/2024
19	D-BLAPL/416/2025 BLAPL/176/2025	KUSHA NAIK @ KANHAR @ KUSHA KANHAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /234 /2020 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000023/2022
20	D-BLAPL/39131/2024 BLAPL/177/2025	MANOJ SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000034/2024
21	D-BLAPL/39351/2024 BLAPL/178/2025	NARENDRA BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /93 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002025/2024
22	D-BLAPL/242/2025 BLAPL/179/2025	SANTOSH NAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000859/2024
23	D-BLAPL/383/2025	BASU @ BASUDEV MANDAL	BIRAJA PRASAD NANDA	SINGHADWAR PS /102 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/180/2025	VS STATE OF ODISHA	VS	J.M.F.C.,PURI(Puri) GR/0000865/2024
24	D-BLAPL/387/2025 BLAPL/181/2025	AMIT KUMAR TRIPATHY VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /31 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
25	D-BLAPL/115/2025 BLAPL/182/2025	KRUSHNA MEHER VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	Spl/0000043/2022 BOLANGIR TOWN /388 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
26	D-BLAPL/366/2025 BLAPL/183/2025	ASHIS MOHARANA @ MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0001037/2024 NAYAGARH SADAR /157 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
27	D-BLAPL/381/2025 BLAPL/184/2025	CH LAXMAN REDDY VS STATE OF ODISHA	MITU KUMAR BISWAL VS	GR/0000656/2024 RAMBHA (KHALLIKOTE) /1 /2023 ADDL. DIST. AND SESSIONS JUDGE, KH
28	D-BLAPL/386/2025 BLAPL/185/2025	SIPUN @ LOKNATH PATTANAIAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ST/0000042/2023 TALCHER TOWN /1046 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
29	D-BLAPL/390/2025 BLAPL/186/2025	ASHIS MOHARANA @ MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0002018/2024 NAYAGARH SADAR /158 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
30	D-BLAPL/39285/2024 BLAPL/187/2025	MANORANJAN MALLICK@BABU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	GR/0000657/2024 MANGALA BAG /318 /2024 J.M.F.C,CUTTACK(Cuttack)
31	D-BLAPL/39291/2024 BLAPL/188/2025	KUNU PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000896/2024 MANCHESWAR P.S. /68 /2023 A.D.J.,BHUBANESWAR(Khordha )
32	D-BLAPL/412/2025 BLAPL/189/2025	SAMARA MADKAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	TR/0000106/2023 ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
33	D-BLAPL/39408/2024 BLAPL/190/2025	BUDU @ SK. KARIM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Spl/0000068/2023 SEMILLIGUDA /78 /2021 SPECIAL JUDGE,KORAPUT(Koraput)
34	D-BLAPL/184/2025 BLAPL/191/2025	CHINTU NIRIKI VS	BASUDEV MISHRA VS	TR/0000070/2021 MACHHKUND /78 /2019 SPECIAL JUDGE,KORAPUT(Koraput)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/426/2025 BLAPL/192/2025	STATE OF ODISHA SAKTI @ SHAKTI SWARUP MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	TR/0000039/2019 INFOCITY PS /600 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0002201/2024
36	D-BLAPL/374/2025 BLAPL/193/2025	STATE OF ODISHA KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PURI TOWN /480 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000081/2024
37	D-BLAPL/38992/2024 BLAPL/194/2025	STATE OF ODISHA RAJESH DIGAL VS STATE OF ODISHA	SANJIT MISHRA VS	NAYAPALLI P.S. /580 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0001141/2024
38	D-BLAPL/449/2025 BLAPL/195/2025	STATE OF ODISHA JITENDRA KUSULIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNICIPALITY 2(B)CC/0000001/2024
39	D-CMAPL/50489/2024 CMAPL/6/2025	STATE OF ODISHA RABINDRA PRADHAN VS COMMNR. OF ENDOWMENTS, BBSR	ADV. VS	// ( ) //
40	D-CMP/54174/2024 CMP/10/2025	LAXMI NARAYAN DAS VS UMACHARAN DAS	LALIT KUMAR MAHARANA VS	// CIVIL JUDGE (SD),BHANJANAGAR(Gangajodi) CS/0000034/2010
41	D-CMP/54902/2024 CMP/11/2025	JSW ENERGY UTKAL LTD., TELANGANA VS MAHANADI COALFIELDS LTD., JHARSUGUDA	NIKHILESH BARIK VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000126/2018
42	D-CMP/55119/2024 CMP/12/2025	BASANTA KUMAR PRUSTY VS JAYANTA KUMAR PRUSTY	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE SENIOR DIVISION,RANPUR CS/0000082/2012
43	D-CMP/168/2025 CMP/13/2025	BIMAL LOCHAN SAHU VS BASANTI BEHERA	SOUGAT DASH VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000330/2019
44	D-CMP/54200/2024 CMP/14/2025	SK.RAFIQUE HAZARI VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (JD),JAJPUR ROAD(Jajapur) CS/0000094/2021
45	D-CMP/63/2025 CMP/9/2025	RUNU MAHARANA VS SUTRAPRABHA SENAPATI	SISIR KUMAR PUROHIT VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000115/2018

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/53851/2024 CONTC/57/2025	AMIT KUMAR JENA VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// 0 //
47	D-CONTC/54002/2024 CONTC/58/2025	LINGARAJ PRADHAN VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //
48	D-CONTC/54006/2024 CONTC/59/2025	BHAKTA BANDHU SAHU VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //
49	D-CONTC/54007/2024 CONTC/60/2025	PRAFULLA KUMAR DEHURY VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //
50	D-CONTC/54018/2024 CONTC/61/2025	LINGARAJA SAHOO VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //
51	D-CONTC/54032/2024 CONTC/62/2025	BHARATI MAHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
52	D-CONTC/54034/2024 CONTC/63/2025	AJIT KUMAR MALLIK VS ASHIS THAKRE, COLLECTOR, BALASORE	ADV. VS	// 0 //
53	D-CONTC/54073/2024 CONTC/64/2025	KISHORE CHANDRA BEHERA VS MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
54	D-CONTC/54111/2024 CONTC/65/2025	RANJAN KUMAR PRADHAN VS R.VINEEL KRISHNA, IAS	SUBHASIS MOHAPATRA VS	// 0 //
55	D-CONTC/51046/2024 CONTC/66/2025	ANIL KUMAR RANA VS SAMARTH VERMA, DIRECTOR OF TECHNICAL EDUCATION TRAINING AND SKILL DEVELOPMENT, CUTTACK	ADV. VS	// 0 //
56	D-CONTC/51047/2024 CONTC/67/2025	SANATAN DASH VS SANJAY TRIPATHY, C.M.D, OPTCL, ODISHA	ADV. VS	// 0 //
57	D-CONTC/54094/2024	PRADOSH KUMAR ACHARYA	SWAYAMJIT ROUT	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/68/2025	VS	VS	0
		ARVIND AGRAWAL, IAS		//
58	D-CONTC/54147/2024	BALARAM DASH	ADV.	//
	CONTC/69/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
59	D-CONTC/55174/2024	MD. ANWAR	PRASANTA KUMAR JENA	//
	CONTC/70/2025	VS	VS	0
		BIJAY KUMAR NAYAK, SUB-COLLECTOR, PANPOSH		//
60	D-CONTC/53726/2024	KUNI SAHU	ADV.	//
	CONTC/71/2025	VS	VS	0
		JYOTSHNA RANI NAYAK, OAS		//
61	D-CONTC/54256/2024	MANJU BISWAL	ADV	//
	CONTC/72/2025	VS	VS	0
		CHITTA RANJAN ROUT, DIVISIONAL LABOUR COMMNR., NAYAGARH		//
62	D-CONTC/54259/2024	BANSIDHAR BISWAL	ADV	//
	CONTC/73/2025	VS	VS	0
		CHITTA RANJAN ROUT, DIVISIONAL LABOUR COMMNR., NAYAGARH		//
63	D-CONTC/54459/2024	N. ESWAR RAO	ADV	//
	CONTC/74/2025	VS	VS	0
		SALINI PANDIT, I.A.S.		//
64	D-CONTC/48239/2024	PABITRA BEHERA	SURESH KUMAR PANDA	//
	CONTC/75/2025	VS	VS	0
		Y.B.KHURANIA, IPS		//
65	D-CONTC/54247/2024	ANNAPURNA MOHAPATRA	ADV.	//
	CONTC/76/2025	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S.		//
66	D-CONTC/54513/2024	KALIPRASAD NAYAK	ADV.	//
	CONTC/77/2025	VS	VS	0
		S.ASWATHI, IAS		//
67	D-CONTC/54535/2024	AMULYA KUMAR RANA	ADV.	//
	CONTC/78/2025	VS	VS	0
		SALINI PANDIT, IAS		//
68	D-CONTC/54557/2024	RAMAMANI ROUT	ADV	//
	CONTC/79/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/54235/2024 CONTC/80/2025	GIRISH S N, COMMNR. CUM SECY., PR AND D.W DEPT. BARU NAG VS ANU GARG, I.A.S.	ADV. VS	// // ()
70	D-CONTC/54245/2024 CONTC/81/2025	SRINIBAS MANDAL VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// // ()
71	D-CRLA/58/2025 CRLA/20/2025	RUPAK SETHI VS STATE OF ODISHA	RAKESH BEHERA VS	REMUNA /208 /2023 A.D.J.,BALASORE(Baleshwar) ST/000008/2024
72	D-CRLA/130/2025 CRLA/21/2025	LABANYA CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000064/2019
73	D-CRLA/146/2025 CRLA/22/2025	SWAYAMBHU PRASAD MISHRA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	SAMBALPUR VIGILANCE /40 /1996 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000013/2013
74	D-CRLA/155/2025 CRLA/23/2025	SUBASH@SUBAS SAHU VS STATE OF ODISHA	BASUDEV PUJARI VS	LOISINGHA(BOLANGIR) /267 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000059/2022
75	D-CRLA/157/2025 CRLA/24/2025	RANJAN JENA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN MOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /63 /2016 SPECIAL JUDGE (VIGILANCE), PHULBANI GR/0000018/2016
76	D-CRLA/192/2025 CRLA/25/2025	SUNIL KUMAR DIGAL VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	VIGILANCE PS (BERHAMPUR) /12 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) GR/0000007/2021
77	D-CRLMC/39370/2024 CRLMC/52/2025	DUSHAMANTA KUMAR NAYAK VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	//0 SPECIAL JUDGE(VIGILANCE),ANGUL(Angul) TR/0000005/2018
78	D-CRLMC/34730/2024 CRLMC/53/2025	PRNANANDA PATI VS STATE OF ODISHA	SHELLY DAS VS	SAHADEV KHUNTA /518 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0001123/2024
79	D-CRLMC/39064/2024 CRLMC/54/2025	LALA BARIK@PRANAB BARIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /96 /2012 J.M.F.C,HEMGIR(Sundargarh) GR/0000643/2012

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/36140/2024 CRLMC/55/2025	BIKASH BEHURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SUKINDA /138 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000268/2024
81	D-CRLMC/38560/2024 CRLMC/56/2025	BHABA SHANKAR GIRI VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALASARI MARINE /38 /2022 NYAYADHIKARI,GRAMA NYAYALAYA CT/0000233/2022
82	D-CRLMC/37951/2024 CRLMC/57/2025	SRIKANTA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	GOLANTHARA (BERHAMPUR) /182 /2017 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000022/2017
83	D-CRLMC/38465/2024 CRLMC/58/2025	JAMBESWAR PATRA VS KRUSHNA CHANDRA PATRA	MANORANJAN MISHRA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0005150/2022
84	D-CRLMC/38572/2024 CRLMC/59/2025	MUNA@MANOJ KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIMAPADA /185 /2015 SPECIAL JUDGE, PURI(Puri) TR/0000070/2015
85	D-CRLMC/38813/2024 CRLMC/60/2025	MAHANANDA RANA VS STATE OF ODISHA	ANKANN PANDA VS	BHAWANIPATNA SADAR /98 /2017 J.M.F.C.,BHAWANIPATNA(Kalahandi) CT/0000316/2017
86	D-CRLMC/128/2025 CRLMC/61/2025	SUBHASA MOHANTY@SUBASH MOHANTY VS PUSPALATA@PUSPAMJA SRICHANDAN	BIPLABA P.B. BAHALI VS	DELANGA /74 /2022 J.M.F.C.,PIPILI(Puri) ICC/0000127/2023
87	D-CRLMC/54/2025 CRLMC/62/2025	GOUTAM BHOL @ GAUTAM KUMAR BHOL VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000043/2016
88	D-CRLMC/39110/2024 CRLMC/63/2025	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000088/2013
89	D-CRLMC/39366/2024 CRLMC/64/2025	KSHIROD DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /184 /2021 J.M.F.C.,AUL(Kendrapara ) GR/0000385/2021
90	D-CRLMC/31643/2024 CRLMC/65/2025	ANIL KUMAR NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TALCHER TOWN /224 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000423/2023
91	D-CRLMC/38997/2024	KABUL @ LAXMAN KHORA @ KABULA KHORA	PRANAYA KUMAR MAHARAJ	MACHHKUND /80 /2018

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/66/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/000035/2018
92	D-CRLMC/39017/2024 CRLMC/67/2025	AMULYA SAHOO VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	ODAGAON /144 /2021 NYAYADHIKARI GRAM NYAYALAYA, GR/0000261/2021
93	D-CRLMC/33892/2024 CRLMC/68/2025	LAXMI NARAYAN SAMAL @ BULU SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	BURLA /376 /2023 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000563/2023
94	D-CRLMC/39217/2024 CRLMC/69/2025	PADMA DUMARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko 2(A)CC/0000219/2024
95	D-CRLMC/39448/2024 CRLMC/70/2025	JAJATI KESHARI MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	BALASORE TOWN /55 /2021 S.D.J.M.,BALASORE(Baleshwar) CT/0000204/2021
96	D-CRLMC/99/2025 CRLMC/71/2025	SANYASI BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000224/2023
97	D-CRLMP/39011/2024 CRLMP/10/2025	RANJULATA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /139 /2024 ) //
98	D-CRLMP/211/2025 CRLMP/11/2025	HIMANSU BHUSAN SAHOO VS COLLECTOR, DHENKANAL	PRANAB RANJAN CHHATOI VS	/ /0 ) //
99	D-CRLMP/39228/2024 CRLMP/12/2025	KRISHNA MAJHI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	PAHALA /58 /2022 ) //
100	D-CRLMP/38893/2024 CRLMP/7/2025	PURUSHOTTAM PAWAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFEN ) //
101	D-CRLMP/38951/2024 CRLMP/8/2025	SOUBHAGYABATI SAMAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SAHID NAGAR P.S. /517 /2024 ) //
102	D-CRLMP/38976/2024 CRLMP/9/2025	AKSHAYA BEHERA VS	SUBHAM SHARMA VS	/ /0 )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-FAO/54560/2024 FAO/6/2025	STATE OF ODISHA STATE OF ODISHA VS UMESH CHANDRA PRADHAN	SASWAT DAS,A.G.A VS	// // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000732/2012
104	D-GUAP/55071/2024 GUAP/1/2025	PRABHUDUTTA PANDA VS MADHUSMITA PALITA	HIMANSU SEKHAR SATAPATHY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh GMC/0000023/2018
105	D-MACA/54784/2024 MACA/27/2025	VARSHA RANI VS MINAKSHI ACHARYA	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000154/2017
106	D-MACA/54623/2024 MACA/28/2025	THE MANAGER (T.P HUB) ORIENTAL INSURANCE CO. LTD.,KHURDA VS BIJAYA KUMAR SAHOO	PRASANTA KUMAR MAHALI VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001521/2019
107	D-MACA/40675/2024 MACA/29/2025	NATIONAL INSURANCE CO.LTD., CUTTACK VS AJAYA PARIDA	NIBEDITA MOHANTY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000525/2020
108	D-MACA/54596/2024 MACA/30/2025	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS PRASHANTI MOHARANA	G.P.DUTTA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000217/2022
109	D-MACA/54602/2024 MACA/31/2025	ORIENTAL INSURANCE CO. LTD., KHORDHA VS BANITA SAHOO	G.P.DUTTA VS	// V MACT,KHURDA(Khordha ) Mac/0000098/2021
110	D-MACA/54868/2024 MACA/32/2025	DAMBARUDHAR TUDU VS RAMESH CHANDRA GIRI	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000259/2020
111	D-MACA/54657/2024 MACA/33/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS NARENDRA SAHOO	NIBEDITA MOHANTY VS	// 1ST MACT, DHENKANAL(Dhenkanal) Mac/0000070/2020
112	D-MACA/54859/2024 MACA/34/2025	KRUSHNA CHANDRA BIRUA VS RAMESH CHANDRA GIRI	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000258/2020
113	D-MACA/50580/2024 MACA/35/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO. LTD.,RAJASTHAN VS CHALAI SINGH	ADAM ALI KHAN VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000079/2019

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-MACA/51277/2024 MACA/36/2025	M/S NATIONAL INSURANCE COMPANY LTD., CUTTACK VS SATRUGHAN GADANAYAK	SUBRAT SATPATHY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000611/2018
115	D-MACA/50590/2024 MACA/37/2025	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO.LTD. VS SAMARA SINGH	ADAM ALI KHAN VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000079/2019
116	D-MATA/51792/2024 MATA/5/2025	DR ATISH KUMAR PATTANAIAK VS SUMITA PRUSETH	SUBRAT KUMAR DAS VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000162/2016
117	D-MATA/54446/2024 MATA/6/2025	AMRUTA KUMAR SAHOO VS SUCHI PRAGYAN SAHOO	SUJIT KUMAR BISWAL VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000235/2017
118	D-RSA/320/2025 RSA/10/2025	MIRZA HANAN BEIG VS TAHERA BIWI	SAMVIT MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000039/2022
119	D-RSA/51021/2024 RSA/11/2025	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,NAYA RFA/0000003/2021
120	D-RSA/142/2025 RSA/9/2025	ANDHRA BANK, BARGARH VS HIMADRI SARANGI	BHASKAR CHANDRA PANDA VS	// A.D.J.,BARGARH(Bargarh ) RFA/0000021/2022
121	D-RVWPET/47599/2024 RVWPET/6/2025	GENERAL MANAGER (TECHNICAL), BBSR VS JAGADISH SAHU	UMESH CHANDRA MOHANTY VS	// ) //
122	D-RVWPET/47607/2024 RVWPET/7/2025	GENERAL MANAGER (TECHNICAL), NATIONAL HIGHWAY AUTHORITY OF INDIA VS NARAD SAHU @ NARADA SAHU	UMESH CHANDRA MOHANTY VS	// ) //
123	D-RVWPET/47608/2024 RVWPET/8/2025	GENERAL MANAGER (TECHNICAL) NHAI, KHORDHA VS KAMAL GUPTA @ KAMALA KUMAR GUPTA	UMESH CHANDRA MOHANTY VS	// ) //
124	D-TRP(C)/255/2025 TRP(C)/2/2025	SILPAMUDRA JAGADEV VS SHUBHAJIT JAGADEV	JUDHISTHIR SAHOO VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001159/2024
125	D-TRP(C)/55074/2024	SAROJINI BEHERA	ASHOK KUMAR BEHERA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/3/2025	VS SUNIL KUMAR BEHERA	VS	JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000253/2024
126	D-TRP(C)/61/2025 TRP(C)/4/2025	KRUSHNA CHANDRA MAJHI VS SUPERINTENDENT OF POLICE, CUTTACK	BHASKAR CHANDRA PANDA VS	// 7TH M.A.C.T.,CUATTACK(Cuttack) MACT/0000676/2022
127	D-TRP(C)/156/2025 TRP(C)/5/2025	SHRIKANTA PANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000141/2024
128	D-TRP(C)/208/2025 TRP(C)/6/2025	POOJA MOHANTY@JENA@SNEHA VS ANISH KUMAR JENA	DIBYAJYOTI SAHOO VS	// CIVIL JUDGE (SD),KODALA(Ganjam) Mat/0000024/2024
129	D-TRP(C)/298/2025 TRP(C)/7/2025	ANCHAL BISOYE VS ABHISEK PARICHHA	DIPTI RANJAN BHOKTA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000689/2024
130	D-TRP(C)/280/2025 TRP(C)/8/2025	SOMANATH KHILO VS LAXMAN KHEMUDU	BHASKAR CHANDRA PANDA VS	// 7TH M.A.C.T.,CUATTACK(Cuttack) MACT/0001450/2021
131	D-TRP(C)/394/2025 TRP(C)/9/2025	BANITA PATRA VS RAMESH PATRA	SULOCHANA PATRO VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001195/2024
132	D-WA/54531/2024 WA/21/2025	STATE OF ODISHA VS SURATHA BHUE	PRAVAT KUMAR PANDA,A.S.C VS	// () //
133	D-WA/54533/2024 WA/22/2025	STATE OF ODISHA VS NABAKRISHNA MISHRA	SANJIB SWAIN,A.G.A VS	// () //
134	D-WA/54529/2024 WA/23/2025	STATE OF ODISHA VS KAMAL BEHERA	SASWAT DAS,A.G.A VS	// () //
135	D-WA/54532/2024 WA/24/2025	STATE OF ODISHA VS NITYANANDA BHOI	PRAVAT KUMAR PANDA,A.S.C VS	// () //
136	D-WA/54537/2024 WA/25/2025	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WA/54541/2024 WA/26/2025	PABITRA DASH MOHAMMED HEDAYAT RABBANI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0 //
138	D-WA/53359/2024 WA/27/2025	LOKANATH MAHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
139	D-WA/52391/2024 WA/28/2025	SHANTI MANJARI DEI VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
140	D-WA/54545/2024 WA/29/2025	STATE OF ODISHA VS PIUSAGAR JAGADALA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
141	D-WA/54547/2024 WA/30/2025	STATE OF ODISHA VS MAUNABATI DAS	SARBESWAR BEHERA,A.G.A VS	// 0 //
142	D-WP(C)/54265/2024 WP(C)/445/2025	M/S PIONEER CONSTRUCTION COMPANY, ROURKELA VS THE ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //
143	D-WP(C)/54269/2024 WP(C)/446/2025	SHAISTA PRAWEEEN VS THE ASSISTANT COMMISSONER OF GST AND CENTRAL EXCISE, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //
144	D-WP(C)/54282/2024 WP(C)/447/2025	DEBAPRASAD BARIK VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
145	D-WP(C)/54822/2024 WP(C)/448/2025	JADUMANI BISOI VS GENERAL MANAGER (REGION), F.C.I., ODISHA, BBSR	KRISHNA CHANDRA SAHU VS	// 0 //
146	D-WP(C)/54824/2024 WP(C)/449/2025	M/S NAYAK DISTRIBUTORS, DHENKANAL VS SUPERINTENDENT, GST AND CENTRAL EXCISE, DHENKANAL	RAJIV CHOUDHURY VS	// 0 //
147	D-WP(C)/54840/2024 WP(C)/450/2025	BIRANCHI NARAYAN SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/54482/2024 WP(C)/451/2025	TRIPURA MISHRA VS THE SECRETARY DEPARTMENT OF REVENUE, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
149	D-WP(C)/54864/2024 WP(C)/452/2025	MILAN KUMAR RATHA VS SUNNY KHOKHAR	NABEEN KUMAR RATH VS	// 0 //
150	D-WP(C)/54865/2024 WP(C)/453/2025	BILASINI PANIGRAHI VS REVENUCOLLECTOR JAJPUR	JIBAN RANJAN DASH VS	// 0 //
151	D-WP(C)/54687/2024 WP(C)/454/2025	STATE OF ODISHA VS SUJATA SINGH	SARBESWAR BEHERA,A.G.A VS	// 0 //
152	D-WP(C)/55184/2024 WP(C)/455/2025	LALITA PARIDA VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
153	D-WP(C)/55136/2024 WP(C)/456/2025	CHITTARANJAN DAS VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
154	D-WP(C)/55175/2024 WP(C)/457/2025	SANJAY KUMAR PADHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
155	D-WP(C)/55135/2024 WP(C)/458/2025	BUDHANATH DELIA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
156	D-WP(C)/55069/2024 WP(C)/459/2025	MADHU BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
157	D-WP(C)/55177/2024 WP(C)/460/2025	JAGANNATH KAR VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
158	D-WP(C)/54279/2024 WP(C)/461/2025	KALYANI BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
159	D-WP(C)/73/2025	ARDHENDU SAMANTARAY	JYOTI RANJAN KHUNTIA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/462/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/55025/2024 WP(C)/463/2025	SANTANU KUMAR PARIDA VS CHAIRMAN CUM MANAGING DIRECTOR WAPCOS LIMITED,NEW DELHI	LAXMINARAYAN RAYATSINGH VS	// 0 //
161	D-WP(C)/55072/2024 WP(C)/464/2025	GOURAV CONSTRUCTION, SUNDARGARH VS CHIEF COMMNR., CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// 0 //
162	D-WP(C)/54280/2024 WP(C)/465/2025	SABITA PANDA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
163	D-WP(C)/55178/2024 WP(C)/466/2025	RAMESH CHANDRA MOHANTY VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
164	D-WP(C)/54281/2024 WP(C)/467/2025	GEETA DAS VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
165	D-WP(C)/76/2025 WP(C)/468/2025	GUNIA DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
166	D-WP(C)/55179/2024 WP(C)/469/2025	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
167	D-WP(C)/55021/2024 WP(C)/470/2025	RUSHI MALI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
168	D-WP(C)/88/2025 WP(C)/471/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
169	D-WP(C)/54283/2024 WP(C)/472/2025	SANJU JATI VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
170	D-WP(C)/5/2025 WP(C)/473/2025	SARITA MOHANTY VS	BIRAJA PRASANNA DAS VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/54284/2024 WP(C)/474/2025	STATE OF ODISHA PRATIVA SWAIN VS	SOUGAT DASH VS	// // 0
172	D-WP(C)/55075/2024 WP(C)/475/2025	STATE OF ODISHA DHANURJAYA KETAKI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
173	D-WP(C)/54288/2024 WP(C)/476/2025	STATE OF ODISHA SUNIL KUMAR OJHA VS	SOUGAT DASH VS	// // 0
174	D-WP(C)/60/2025 WP(C)/477/2025	STATE OF ODISHA BIJAYA KUMAR MALLIK VS	KUNAL KUMAR SWAIN VS	// // 0
175	D-WP(C)/54290/2024 WP(C)/478/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SOUGAT DASH VS	// // 0
176	D-WP(C)/54977/2024 WP(C)/479/2025	STATE OF ODISHA THE EXECUTIVE ENGINEER, ELECTRICAL (TPSODL), NABARNGPUR ELECTRICAL DIVISION VS	SVISEN CHANDRA DASH VS	// // 0
177	D-WP(C)/161/2025 WP(C)/480/2025	M/S AGARWAL MODERN RICE MILL, KHUTUGUDA, NABARANGPUR SATRUGHAN BISWAL VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
178	D-WP(C)/64/2025 WP(C)/481/2025	STATE OF ODISHA SK.ABASUDDIN VS	JYOTI RANJAN KHUNTIA VS	// // 0
179	D-WP(C)/54291/2024 WP(C)/482/2025	STATE OF ODISHA MAMATA PATRA VS	SOUGAT DASH VS	// // 0
180	D-WP(C)/65/2025 WP(C)/483/2025	STATE OF ODISHA KAILASH NAIK VS	KANANBALA ROY CHOUDHURY VS	// // 0
181	D-WP(C)/55079/2024 WP(C)/484/2025	STATE OF ODISHA BIBHUDANANDA MISHRA VS	JAGAMOHAN PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/54955/2024 WP(C)/485/2025	SANJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
183	D-WP(C)/54683/2024 WP(C)/486/2025	RIASAT ALLI KHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
184	D-WP(C)/67/2025 WP(C)/487/2025	UMA SHANKAR MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
185	D-WP(C)/54951/2024 WP(C)/488/2025	RANJITA RANI JENA VS THE COMMISSIONER CUM SECY, S AND ME DEPT, BBSR	PRAKASH KUMAR NAYAK VS	// 0 //
186	D-WP(C)/55112/2024 WP(C)/489/2025	SARAT CHANDRA PANIGRAHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
187	D-WP(C)/55105/2024 WP(C)/490/2025	BOARD OF SECONDARY EDUCATION,CTC VS MANORANJAN NATIA	B.K.MOHANTY VS	// 0 //
188	D-WP(C)/54905/2024 WP(C)/491/2025	PRASANTA KUMAR ROUSTRAY VS REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
189	D-WP(C)/376/2025 WP(C)/492/2025	M/S. M L ENTERPRISES, SUNDERGARH VS STATE TAX OFFICER, CT AND GST CIRCLE, ROURKELA	AVIJIT PATNAIK VS	// 0 //
190	D-WP(C)/54684/2024 WP(C)/493/2025	SIBA PRASAD DUTTA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
191	D-WP(C)/54872/2024 WP(C)/494/2025	GOLEKHA CHANDRA MALLICK VS MAMATARANI MALLICK	RAMESH AGARWAL VS	// 0 //
192	D-WP(C)/54685/2024 WP(C)/495/2025	BIDUR KUMAR PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
193	D-WP(C)/54688/2024	UNION OF INDIA	BIRENDRA KUMAR PARDHI,C.G.C	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/496/2025	VS PRANABANANDA DASH	VS	0 //
194	D-WP(C)/54855/2024 WP(C)/497/2025	DURGAMADHAB DASH VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
195	D-WP(C)/54882/2024 WP(C)/498/2025	SURYA ORAM VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
196	D-WP(C)/54899/2024 WP(C)/499/2025	GANESHWAR SAHOO VS THE REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
197	D-WP(C)/54968/2024 WP(C)/500/2025	ABINASH DASH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
198	D-WP(C)/55163/2024 WP(C)/501/2025	THE EXECUTIVE ENGINEER (ELECTRICAL), VIGILANCE AND ENFORCEMENT CELL, VS SURENDRA TANTI	SURENDRA CHANDRA DASH VS	// 0 //
199	D-WP(C)/54686/2024 WP(C)/502/2025	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
200	D-WP(C)/78/2025 WP(C)/503/2025	JAGANNATH TRUCK OWNERS ASSOCIATION VS COMMISSIONER OF INCOME TAX (APPEALS), INCOME TAX DEPTT	KSHIROD KUMAR SAHOO VS	// 0 //
201	D-WP(C)/55206/2024 WP(C)/504/2025	ASAMATI KHADIA @ PRADHAN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
202	D-WP(C)/91/2025 WP(C)/505/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
203	D-WP(C)/79/2025 WP(C)/506/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
204	D-WP(C)/318/2025 WP(C)/507/2025	RUNDY HANSDA VS	SUBAS CHANDRA DAS VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/438/2025 WP(C)/508/2025	CANARA BANK,KARNATAKA GOLEKH NAYAK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// // 0 //
206	D-WP(C)/90/2025 WP(C)/509/2025	AMRUTA KUMARI MAHAPATRA VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //
207	D-WP(C)/48449/2024 WP(C)/510/2025	SUDHIR KANTA RATH VS THE COMMNR CUM SECY, DEPTT OF HIGHER EDU, ODISHA.	SANDHYARANI PANI VS	// 0 //
208	D-WP(C)/55213/2024 WP(C)/511/2025	SOUDAMINI KHADIA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
209	D-WP(C)/53772/2024 WP(C)/512/2025	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
210	D-WP(C)/52959/2024 WP(C)/513/2025	KAILASH CHANDRA PADHI VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
211	D-WP(C)/48498/2024 WP(C)/514/2025	BISWANATH ROUT VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
212	D-WP(C)/89/2025 WP(C)/515/2025	M/S. RAJMOH FOOD PROCESSING PRIVATE LTD., GANJAM VS A.O., AXIS BANK LTD., BBSR	ANJAN KUMAR BISWAL VS	// 0 //
213	D-WP(C)/53264/2024 WP(C)/516/2025	GAGAN BIHARI SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
214	D-WP(C)/55182/2024 WP(C)/517/2025	SOUMENDRA PRASAD MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
215	D-WP(C)/52266/2024 WP(C)/518/2025	M/S DIVINE EDUCATION AND CHARITABLE TRUST, NAYAGARH VS THE CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	BHABANI PRASAD MOHANTY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/53267/2024 WP(C)/519/2025	SRI BHAGABAT JEW THAKUR BEJ NIJA GRUHA, JAJPUR VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
217	D-WP(C)/53744/2024 WP(C)/520/2025	TANU DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
218	D-WP(C)/52670/2024 WP(C)/521/2025	NIRANJAN DEO VS THE COLLECTOR CUM CHAIRMAN DISTRICT LEVEL LAND SUB COMMITTEE, KHURDA	PRASANNA KUMAR PANDA VS	// 0 //
219	D-WP(C)/53317/2024 WP(C)/522/2025	BHOLANATH MOHARANA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
220	D-WP(C)/55197/2024 WP(C)/523/2025	RABINDRA MALLICK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
221	D-WP(C)/53403/2024 WP(C)/524/2025	NITYANANDA MAHANANDA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //
222	D-WP(C)/55202/2024 WP(C)/525/2025	BINITA KARSEL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
223	D-WP(C)/52914/2024 WP(C)/526/2025	TAPASWINI BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
224	D-WP(C)/55242/2024 WP(C)/527/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
225	D-WP(C)/55243/2024 WP(C)/528/2025	RAJKISHORE DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
226	D-WP(C)/87/2025 WP(C)/529/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
227	D-WP(C)/471/2025	MD. JAMIL ANSARI	AMIT PRASAD BOSE	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/530/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/54718/2024 WP(C)/531/2025	PRAVAT NAIK VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
229	D-WP(C)/55250/2024 WP(C)/532/2025	GOBARDHAN SAHU VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
230	D-WP(C)/85/2025 WP(C)/533/2025	KAILASH CHANDRA GERU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
231	D-WP(C)/465/2025 WP(C)/534/2025	JOGINDRA NATH SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
232	D-WP(C)/112/2025 WP(C)/535/2025	NAKULA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
233	D-WP(C)/114/2025 WP(C)/536/2025	BIMBADHAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
234	D-WP(C)/55251/2024 WP(C)/537/2025	PARKASH CH. DEHURY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
235	D-WP(C)/54289/2024 WP(C)/538/2025	JYOSNARANEE SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
236	D-WP(C)/506/2025 WP(C)/539/2025	PRADEEP KUMAR MOHAPATRA VS THE COMMISSIONER, CGST, CX AND CUTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
237	D-WP(C)/26/2025 WP(C)/540/2025	SOMANATH BEHERA VS UNION OF INDIA	DOLAGOBINDA MOHAPATRA VS	// 0 //
238	D-WP(C)/84/2025 WP(C)/541/2025	MURALIDHAR MOHANTY VS	SARBESWAR SAHOO VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/52822/2024 WP(C)/542/2025	STATE OF ODISHA SINIRUDDHA DASH VS	UMESH CHANDRA MOHANTY VS	// // 0
240	D-WP(C)/29/2025 WP(C)/543/2025	STATE OF ODISHA SUMCON INFRAVETURES LLP VS	SIDHANT DWIBEDI VS	// // 0
241	D-WP(C)/52754/2024 WP(C)/544/2025	UNION OF INDIA RUBEN LAKRA VS	SANDHYARANI PANI VS	// // 0
242	D-WP(C)/82/2025 WP(C)/545/2025	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. JANAKI MISHRA VS	RAJU KUMAR SATPATHY VS	// // 0
243	D-WP(C)/55259/2024 WP(C)/546/2025	STATE OF ODISHA BASUDEV PRADHAN VS	PRAFULLA KUMAR KAR VS	// // 0
244	D-WP(C)/55255/2024 WP(C)/547/2025	ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT,SAMBALPUR KHERANGA GRAM PANCHAYAT, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0
245	D-WP(C)/81/2025 WP(C)/548/2025	UNION OF INDIA JANAKI MISHRA VS	RAJU KUMAR SATPATHY VS	// // 0
246	D-WP(C)/53382/2024 WP(C)/549/2025	STATE OF ODISHA HARIHAR SHA VS	SUBHADUTTA ROUSTRAY VS	// // 0
247	D-WP(C)/53428/2024 WP(C)/550/2025	ODISHA MINING CORPORATION LTD, BBSR LIPSA DAS VS	PRABHAT KUMAR DAS VS	// // 0
248	D-WP(C)/54878/2024 WP(C)/551/2025	STATE OF ODISHA S.GOUTAMI ACHARY VS	ARIJEET MISHRA VS	// // 0
249	D-WP(C)/55019/2024 WP(C)/552/2025	STATE OF ODISHA FAKIRA CHARAN SETHI VS	NAMITA PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/55260/2024 WP(C)/553/2025	BASUDEV PRADHAN VS ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT,SAMBALPUR	PRAFULLA KUMAR KAR VS	// 0 //
251	D-WP(C)/515/2025 WP(C)/554/2025	BIRANCHI NARYAN APAT VS STATE OF ORISSA	SUSHANTA KUMAR JOSHI VS	// 0 //
252	D-WP(C)/53580/2024 WP(C)/555/2025	PUSPALATA SETHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
253	D-WP(C)/55263/2024 WP(C)/556/2025	MAHALAXMI SHG VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
254	D-WP(C)/158/2025 WP(C)/557/2025	DR BARSHA TUDU VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
255	D-WP(C)/55196/2024 WP(C)/558/2025	BIJAYA KUMAR DALEI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
256	D-WP(C)/55199/2024 WP(C)/559/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
257	D-WP(C)/53893/2024 WP(C)/560/2025	SAROJ BANCHHOR VS REGISTRAR CO-OPERATIVE SOCITIES, ODISHA, BBSR	B Aidhar Sahoo VS	// 0 //
258	D-WP(C)/3/2025 WP(C)/561/2025	SURATH JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
259	D-WP(C)/288/2025 WP(C)/562/2025	BHAGABATI NAYAK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
260	D-WP(C)/172/2025 WP(C)/563/2025	RANJIT KUMAR HARICHANDAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
261	D-WP(C)/170/2025	PRAMOD KUMAR SAMAL	AMIT KUMAR SAA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/564/2025	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/54045/2024 WP(C)/565/2025	SMRUTI RANJAN SAMAL VS THE ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, KENDRAPARA	BIBHU PRASAD DAS VS	// 0 //
263	D-WP(C)/150/2025 WP(C)/566/2025	RINARANI TRIPATHY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
264	D-WP(C)/55195/2024 WP(C)/567/2025	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
265	D-WP(C)/444/2025 WP(C)/568/2025	BHAGIRATHI KAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
266	D-WP(C)/492/2025 WP(C)/569/2025	SASMITA GOUDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
267	D-WP(C)/94/2025 WP(C)/570/2025	BRAHMANANDA NAYAK VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //
268	D-WP(C)/55262/2024 WP(C)/571/2025	JAGABANDHU PRADHAN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
269	D-WP(C)/54880/2024 WP(C)/572/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
270	D-WP(C)/52968/2024 WP(C)/573/2025	BAIKUNTHA NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
271	D-WP(C)/55193/2024 WP(C)/574/2025	RAJA PATEL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
272	D-WP(C)/446/2025 WP(C)/575/2025	GODABARISHA KAR VS	SITANSU MOHAN SINGH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/95/2025 WP(C)/576/2025	STATE OF ODISHA MANORANJAN KHANDAYATRAY @ MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
274	D-WP(C)/450/2025 WP(C)/577/2025	STATE OF ODISHA BAIKUNTHA JENA VS	SITANSU MOHAN SINGH VS	// // 0
275	D-WP(C)/55214/2024 WP(C)/578/2025	STATE OF ODISHA ANAMI DUNG DUNG VS	SIDDHARTH PRASAD MISHRA VS	// // 0
276	D-WP(C)/451/2025 WP(C)/579/2025	STATE OF ODISHA SANJAY KUMAR MUDULI VS	SITANSU MOHAN SINGH VS	// // 0
277	D-WP(C)/452/2025 WP(C)/580/2025	STATE OF ORISSA M/S.MALATI CONTRUCTION, CUTTACK VS	SITANSU MOHAN SINGH VS	// // 0
278	D-WP(C)/55218/2024 WP(C)/581/2025	STATE OF ODISHA JHADI KISHAN VS	SIDDHARTH PRASAD MISHRA VS	// // 0
279	D-WP(C)/551/2025 WP(C)/582/2025	STATE OF ODISHA DR. ANJAN KUMAR SAHOO VS	DEEPAK RANJAN PARIDA VS	// // 0
280	D-WP(C)/55258/2024 WP(C)/583/2025	STATE OF ODISHA MAA SANTOSHI SHG, KENDUMUNDI VS	SUBRAT KUMAR DAS VS	// // 0
281	D-WP(C)/99/2025 WP(C)/584/2025	STATE OF ODISHA PRATISTHA ENGINEERING LTD.,BBSR VS	PRABODHA CHANDRA NAYAK VS	// // 0
282	D-WP(C)/55120/2024 WP(C)/585/2025	STATE OF ODISHA LIDIYA GURIA VS	PRATAP CHANDRA CHHINCHANI VS	// // 0
283	D-WP(C)/55115/2024 WP(C)/586/2025	A.O., THE URBAN CO-OPERATIVE BANK LTD., ROURKELA, SUNDERGARH AJAYA KUMAR MOHAPATRA VS	PRATYUSHA NAIDU VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/52491/2024 WP(C)/587/2025	MANJULATA JENA VS STATE OF ODISHA	SOURMYA DEV RAY VS	// 0 //
285	D-WP(C)/2/2025 WP(C)/588/2025	MADAN JENA VS STATE OF OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
286	D-WP(C)/52904/2024 WP(C)/589/2025	M/S SHAKTI PLASTIC, JAGATPUR, CUTTACK VS HDB FINANCIAL SERVICES LIMITED, CUTTACK	SURESH KUMAR PANDA VS	// 0 //
287	D-WP(C)/25/2025 WP(C)/590/2025	SUKANTI BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
288	D-WP(C)/304/2025 WP(C)/591/2025	HOTEL EKAMRA IMFL ON SHOP, BBSR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
289	D-WP(C)/55220/2024 WP(C)/592/2025	PHUDANASIA SAMAD VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
290	D-WP(C)/307/2025 WP(C)/593/2025	LIVE IT UP PERMITTED I.M.F.L. RESTAURANT AND BAR ON SHOP, BBSR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
291	D-WP(C)/524/2025 WP(C)/594/2025	TARINI PRASAD MOHANTY VS BHUBANESWAR DEVELOPMENT AUTHORITY	MANMAYA KUMAR DASH VS	// 0 //
292	D-WP(C)/55254/2024 WP(C)/595/2025	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
293	D-WP(C)/571/2025 WP(C)/596/2025	SHEIKH MAJID @ MAZID VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
294	D-WP(C)/55221/2024 WP(C)/597/2025	DINABANDHU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
295	D-WP(C)/596/2025	BRUNDABAN MAJHI	AMIYA KUMAR CHHATOI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/598/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/55016/2024 WP(C)/599/2025	TRILOKYA MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
297	D-WP(C)/55256/2024 WP(C)/600/2025	BASUDEV PRADHAN VS ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR II	PRAFULLA KUMAR KAR VS	// 0 //
298	D-WP(C)/373/2025 WP(C)/601/2025	DILIP KUMAR KHATEI VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
299	D-WP(C)/55257/2024 WP(C)/602/2025	BASUDEV PRADHAN VS ADDL./ASST. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR II	PRAFULLA KUMAR KAR VS	// 0 //
300	D-WP(C)/53537/2024 WP(C)/603/2025	CHANDRAMANI SENAPATI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
301	D-WP(C)/53388/2024 WP(C)/604/2025	SAROJ KUMAR NAYAK VS ADDL. COMNR CONSOLIDATION AND SETTLEMENT, BALASORE	CHITTA RANJAN PATTNAİK VS	// 0 //
302	D-WP(C)/53757/2024 WP(C)/605/2025	SANKARSAN DAS VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
303	D-WP(C)/55046/2024 WP(C)/606/2025	GOKULA CHANDRA JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
304	D-WP(C)/19/2025 WP(C)/607/2025	SUJATA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
305	D-WP(C)/52819/2024 WP(C)/608/2025	BIRANCHI NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
306	D-WP(C)/236/2025 WP(C)/609/2025	DURGA CYCLE STORE, MAIN ROAD, CHATRAPUR, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/608/2025 WP(C)/610/2025	STATE TAX OFFICER, CT AND GST CIRCLE-II, GANJAM JEMA CHAKHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // ()
308	D-WP(C)/53807/2024 WP(C)/611/2025	ARUN KUMAR PUTI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// ()
309	D-WP(C)/659/2025 WP(C)/612/2025	RAMCHANDRA MUNIPAL VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	SUSANTA KUMAR DASH VS	// ()
310	D-WP(C)/54938/2024 WP(C)/613/2025	M/S RAPAKA GOVINDA RAO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// ()
311	D-WP(C)/54947/2024 WP(C)/614/2025	M/S SANJAY KUMAR JAIN VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// ()
312	D-WP(C)/55238/2024 WP(C)/615/2025	BINAYAK MOHARANA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
313	D-WPCRL/434/2025 WPCRL/1/2025	TANKADHAR BEHERA VS STATE OF ODISHA	P.ANUP DASH VS	//0 ()
314	D-WPCRL/337/2025 WPCRL/2/2025	SUBAS KUMAR PRADHAN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	JANKIA P.S. /388 /2024 ()
315	D-ABLAPL/229/2025 ABLAPL/157/2025	SANGHAMITRA PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KENDRAPARA /255 /2024 ()
316	D-ABLAPL/176/2025 ABLAPL/158/2025	SANJUKTA MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /33 /2024 ()
317	D-ABLAPL/230/2025 ABLAPL/159/2025	MANOJ KUMAR BOSE VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KENDRAPARA /255 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/225/2025 ABLAPL/160/2025	KAUTUKA MAJHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /369 /2022 () //
319	D-ABLAPL/240/2025 ABLAPL/161/2025	AJIT NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /73 /2024 () //
320	D-ABLAPL/243/2025 ABLAPL/162/2025	ABHIRAM BEHERA @ ABHAYA KUMAR BEHURA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BHADRESWAR /193 /2024 () //
321	D-ABLAPL/306/2025 ABLAPL/163/2025	HARISCHANDRA PRADHAN @ HARI PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /374 /2024 () //
322	D-ABLAPL/311/2025 ABLAPL/164/2025	SANTANU PAIDA @ SANTANU KUMAR PARIDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /543 /2024 () //
323	D-ABLAPL/335/2025 ABLAPL/165/2025	BISWAJIT RAY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KANDARPUR /231 /2024 () //
324	D-ABLAPL/318/2025 ABLAPL/166/2025	PRABODH KUMAR JENA @ PRABODH @ PROBAD KU. JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /153 /2024 () //
325	D-ABLAPL/329/2025 ABLAPL/167/2025	SANGITA CHHAPOLIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
326	D-ABLAPL/249/2025 ABLAPL/168/2025	HARA PRASAD BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHATRAPUR /899 /2024 () //
327	D-ABLAPL/36104/2024 ABLAPL/169/2025	NARAYANA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 () //
328	D-ABLAPL/223/2025 ABLAPL/170/2025	SHIBA PRASAD BISHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /157 /2024 () //
329	D-ABLAPL/235/2025	RAMU @ ASWINI KUMAR PARIDA	PANCHANAN PANIGRAHI	TUMUSINGA /354 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/171/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/39387/2024 ABLAPL/172/2025	PINKUN LENKA @ RONIT LENKA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	CUTTACK SADAR /706 /2024 () //
331	D-ABLAPL/239/2025 ABLAPL/173/2025	HARISH CHANDRA MAHAKUD VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KALIAPANI /144 /2024 () //
332	D-ABLAPL/349/2025 ABLAPL/174/2025	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	KENDRAPARA SADAR /666 /2024 () //
333	D-ABLAPL/218/2025 ABLAPL/175/2025	RAJU NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /512 /2023 () //
334	D-ABLAPL/358/2025 ABLAPL/176/2025	PRAKASH ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /2 /2025 () //
335	D-ABLAPL/39182/2024 ABLAPL/177/2025	GOURAV BISWAL VS STATE OF ODISHA	LALATENDU PAL VS	TANGARPALI /195 /2024 () //
336	D-ABLAPL/360/2025 ABLAPL/178/2025	MANORANJAN UPADHAYA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	KHANDAGIRI P.S. /772 /2024 () //
337	D-ABLAPL/346/2025 ABLAPL/179/2025	MAMTA BAIRAGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI SADAR /188 /2024 () //
338	D-ABLAPL/352/2025 ABLAPL/180/2025	CHINMAYA KUMAR SAHOO VS STATE OF ODISHA	SARBESWAR SAHOO VS	MARKAT NAGAR /1 /2025 () //
339	D-ABLAPL/356/2025 ABLAPL/181/2025	OM PRASAD BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHATRAPUR /899 /2024 () //
340	D-ABLAPL/52/2025 ABLAPL/182/2025	SUBASA ROUT VS	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /125 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/357/2025 ABLAPL/183/2025	STATE OF ODISHA JOGENDRA GEDI VS STATE OF ODISHA	ARIJEET MISHRA VS	// DHARMASALA /890 /2024 ()
342	D-ABLAPL/56/2025 ABLAPL/184/2025	ANTARJYAMI PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	// DHARAKOT PS /487 /2024 ()
343	D-ABLAPL/51/2025 ABLAPL/185/2025	STATE OF ODISHA PRABHU PRASAD DASH VS	ABHAS MOHANTY VS	// PURI TOWN /177 /2019 ()
344	D-ABLAPL/234/2025 ABLAPL/186/2025	STATE OF ODISHA SUSANTA KUMAR BALIARSINGH VS	PRADEEP KUMAR KUNDU VS	// K.NUAGOAN /48 /2019 ()
345	D-ABLAPL/244/2025 ABLAPL/187/2025	STATE OF ODISHA RAJIB BHAI @ RAJID KHAN VS	PRATIK DASH VS	// BASUDEVPUR /903 /2024 ()
346	D-ABLAPL/39409/2024 ABLAPL/188/2025	STATE OF ODISHA MUNA NAIK @ NAYAK VS	PRASANTA KUMAR NANDA VS	// AIR FIELD P.S. /358 /2024 ()
347	D-ABLAPL/284/2025 ABLAPL/189/2025	STATE OF ODISHA NIHAR NALINI SARANGI VS	SOUMENDRA PATTANAIAK VS	// CHANDRASEKHARPUR /16 /1996 ()
348	D-ABLAPL/278/2025 ABLAPL/190/2025	STATE OF ODISHA SARASWATI BEHERA VS	RAMESH CHANDRA BARIK VS	// MAHILA P.S. BUXIBAZAR /207 /2024 ()
349	D-ABLAPL/109/2025 ABLAPL/191/2025	STATE OF ODISHA SHISHIRA KANTA JENA @ SISIRA KANTA JENA VS	LAMBODOR ACHARI VS	// GANGAPUR (ASKA) /674 /2024 ()
350	D-ABLAPL/375/2025 ABLAPL/192/2025	STATE OF ODISHA ARUPA KU. SAHOO VS	PRANAYA KUMAR MOHAPATRA VS	// CHHENDIPADA /568 /2024 ()
351	D-ABLAPL/304/2025 ABLAPL/193/2025	STATE OF ODISHA TRAILOKYANATH MISHRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// SORO /941 /2024 J.M.F.C.,SORO(Baleshwar) ICC/0000210/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/377/2025 ABLAPL/194/2025	AMAR JENA VS STATE OF ODISHA	SAIBRATA RATH VS	AUL /718 /2024 () //
353	D-ABLAPL/39234/2024 ABLAPL/195/2025	BIBUDHESH PRASAD NANDA VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /183 /2024 () //
354	D-ABLAPL/378/2025 ABLAPL/196/2025	SATYA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /251 /2024 () //
355	D-ABLAPL/39428/2024 ABLAPL/197/2025	NARAYAN CHANDRA MAHALA @ NARAYAN MAHALA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHADRAK RURAL /744 /2024 () //
356	D-ABLAPL/367/2025 ABLAPL/198/2025	GOPINATH BEHERA @ GOPI VS STATE OF ODISHA	ANITA SAHOO VS	KHANTAPADA /342 /2024 () //
357	D-ABLAPL/363/2025 ABLAPL/199/2025	HRUDANANDA @ DHANESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHUSURI /122 /2024 () //
358	D-ABLAPL/369/2025 ABLAPL/200/2025	TRUPTI RANJAN DAS VS STATE OF ODISHA	SARADA DASH VS	BADAGODA P.S. /143 /2021 () //
359	D-ABLAPL/364/2025 ABLAPL/201/2025	TAPAS KU MALIK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	PIRAHAT P.S /224 /2024 () //
360	D-ABLAPL/439/2025 ABLAPL/202/2025	RAGHUNATH GAUDA @ RAGHUNATH GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /1 /2025 () //